

काम कर रहे हैं और इस की वहाँ के मैनेजर ने शिकायत की हुई है तो मैं जानना चाहता हूँ कि वहाँ पर कौन सी यूनिट बर्क कर रही है ?

**Shri A. M. Thomas:** In fact we have ascertained the position. We have also got the details regarding the explosion and from the details communicated we have come to the conclusion that there is no question of sabotage.

**Heavy Engineering Corporation,  
Ranchi**

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S.N.Q. 17. {  
 Shri P. K. Ghosh:  
 Shri Prabhat Kar:  
 Shri Priya Gupta:  
 Shri P. H. Bheel:  
 Shri Narasimha Reddy:  
 Shri Y. N. Singh:  
 Dr. U. Misra:  
 Dr. Ranen Sen:

Will the Minister of **Industry and Supply** be pleased to refer to the reply given to Starred Question No. 492 on the 19th March, 1965 and state:

(a) whether any final assessment has been made in respect of technical and non-technical personnel becoming surplus in the Construction Division of Heavy Engineering Corporation, Ranchi; and

(b) if so, number of such personnel in different categories and how many out of these have been offered employment in Bokaro and other steel projects?

**The Minister of Heavy Engineering and Industry in the Ministry of Industry and Supply (Shri T. N. Singh):** (a) No final assessment has yet been made. However, the matter is under continuous review in the light of requirements of the Corporation.

(b) Does not arise.

**Shri P. K. Ghosh:** In reply to Question 492, the Minister stated that he has taken up the matter with the Ministry of Steel and Mines. But in view of the fact that lots of posts are falling vacant in the Bokaro steel project and the HEC staff are not being given preference there, I would like to know whether the Minister will take up the matter with the Prime Minister or at Cabinet level in order that the posts falling vacant in Bokaro steel plant are filled up by the HEC staff?

**Shri T. N. Singh:** Already efforts have been made and we have been succeeding in getting a number of these people jobs elsewhere including Bokaro. I think these efforts should be continued and nothing more seems necessary at this stage.

**Shri P. K. Ghosh:** In view of the fact that the Directorate of Manpower had estimated that there would be shortage of 8000 to 9000 engineers during the fourth plan period, does Government propose to have a pool of engineers with the present incumbents who are expected to be surplus in HEC?

**Shri T. N. Singh:** This is a much wider question.

**Shri Prabhat Kar:** The Minister stated that no final assessment has been taken of the number of persons to be rendered surplus. May I know the criteria laid down for the retrenchment of the technical hands?

**Shri T. N. Singh:** As a matter of fact, no retrenchment has been made up till now. The Estimates Committee made a recommendation in March, 1964 that there is over-employment of a large number of people in the construction wing. We have been looking into it and using our good offices. Wherever we find that these people are likely to be surplus, we have been forwarding their applications and helping them to get jobs. All that is possible is being done.

**Shri Priya Gupta:** In view of what the Minister has said that the Ministry will keep it in view that their original proposal of constructing 6000 quarters per annum is still there, if it is there, may I know the yardstick and the norms adopted for number of personnel required for the construction and the staff already employed will not be rendered surplus? If they are rendered surplus, will the question of imparting training in other trades and absorbing them into the pool of engineers required for the fourth plan be considered definitely?

**Shri T. N. Singh:** It is my intention to implement the recommendations of the Estimates Committee and PAC in such matters and we are pursuing that policy. In regard to training them for other trades, we are doing our best in this connection also.

**Dr. U. Misra:** In view of the fact that the engineers and technicians including those in the steel plants are dissatisfied that some are under-employed and that there is nepotism and less qualified people are over-employed, is the Government considering to set up any machinery, so that—the Minister himself said that it has wider scope—they may be absorbed into the pool of engineers? Will Government set up a machinery to put them in proper places and give them proper employment?

**Shri T. N. Singh:** Probably the hon. Member is asking about employment opportunities in the steel industry.

**Dr. U. Misra:** I gave it as an example. I am referring to the dissatisfaction of engineers in general.

**Shri T. N. Singh:** The general question is always under consideration and review by the government.

**Shri Indrajit Gupta:** What is the estimated additional number of quarters that are likely to be required for the construction at HEC and what is the number of personnel which will be required for that construction?

**Shri T. N. Singh:** I have already stated that we are trying to implement the recommendations of the Estimates Committee and PAC which want a reduction of expenditure on quarters and townships.

**Shri Indrajit Gupta:** I wanted to know the additional number of quarters.

**Shri T. N. Singh:** I cannot give it offhand.

**Shri S. M. Banerjee:** It appears from the statement of the Minister that perhaps the department has not assessed the workload and simply because the Estimates and Public Account Committees have said that HEC is overstaffed, the services of these qualified engineers are being dispensed with. May I know whether any committee has been formed, known as the workload assessment committee and whether this committee has gone into the question before implementing the recommendation of the Estimates Committee?

**Shri T. N. Singh:** This relates to construction staff. Construction work always tapers off as the work gets completed. People are employed according to the requirement of the work.

#### WRITTEN ANSWERS TO QUESTIONS

##### Indian Embassy Officials in China

\*1249. **Shrimati Maimoona Sultan:** Will the Minister of External Affairs be pleased to state:

(a) whether it is a fact that the Chinese Government have imposed a number of restrictions on the movements of Indian Embassy Officials in Peking;

(b) if so, the precise nature of the restrictions; and

(c) Government's reaction thereto?

**The Minister of State in the Ministry of External Affairs (Shrimati Lakshmi Menon):** (a) It is a fact that the Chinese Government have